

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

13(ND)/2016

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2020.**

**NAME OF THE COMPANY: Rajeev Behl V/s. M/s. S. S. Con-Build Pvt. Ltd.  
& Ors.**

**UNDER SECTION 397/398 OF THE COMPANIES ACT, 2013**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

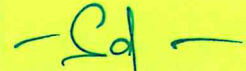
**Present:** Advocates for the Petitioner  
Mr. Rishi Kapoor, Mr. Abhay Kaushik, Advocates for the  
Respondent

**ORDER**

Renotify this case for further consideration on 03th February, 2020.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**